

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA

UNSTARRED QUESTION NO. : 17

TO BE ANSWERED ON THE 20th July 2026

NEW AIRPORT AT WARANGAL IN STATE OF TELANGANA

17. SHRI ANIL KUMAR YADAV MANDADI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) details of the steps taken by the Airport Authority of India (AAI) for the development of airport at Warangal in the State of Telangana;
- (b) details of the funds earmarked for the development of new airport at Warangal in the State of Telangana;
- (c) whether Government has fixed any tentative time frame by when it intends to operationalize the Warangal airport;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (e): The Airports Authority of India (AAI) has accorded in-principle sanction for the development of Warangal Airport at an estimated cost of Rs.496.86 crore (including GST). The timeline for completion and operationalization of the airport depends on various factors, including land acquisition, availability of statutory and mandatory clearances, financial closure, and other site-specific constraints.
